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Title: Need to take steps to consider jobs for the apprentice trainers in Integrated Coach Factory, Villivakkam, Chennai.

SHRI S.R. VIJAYA KUMAR (CHENNAI CENTRAL): Sir, the Integrated Coach Factory, the manufacturer of rail coaches is in Villivakkam, Chennai, my parliamentary constituency.

I wish to raise the problems faced by youths who had completed apprentice training in different trades. Around 5000 of them are waiting for a job in ICF for the last 17 years but till date, they have not got jobs.

They had continuously approached the concerned railway officials, the Railway Minister and submitted memorandum stated their requirement. The Apprentices (Amendment) Act, 2004 has also stated to consider employment for Apprentice and Trade completed candidates. They have organized many agitations and now on relay hunger strike for a month. Already some of their families have committed suicide. Recently, on the 10th December, 2015, one person committed suicide.

Hence, I request the hon. Railway Minister to look into the grievance of these youths and instruct the railway officials, particularly the General Manager, ICF to consider jobs for the apprentice trainers so that their future will be safe and their families will be benefited. Moreover, they have crossed their age limit and they are not eligible for RRC/RRB.

HON. DEPUTY-SPEAKER:

Kunwar Pushpendra Singh Chandel is permitted to associate with the issue raised by Shri S.R. Vijaya Kumar.